

None for the applicant.
Shri R.K. Shetty counsel for the respondents.

List the case for orders on 6.3.2000.

SJM
(S.L. Jain)
Member (J)

D.S. Baweja
Member (A)

NS

Surejandi
is taken on
vacation
17/6/98

C.P. No. 179 for
orders, fixed on
7-4-2000.
Notification issued on
17-1-2000

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C.P. filed by the
applicant / Adv is
under objection. The
Adv has not removed
the office objection, it is
within stipulated period.
The case is put up
for order on 25.2.2000

Adj'd on 17/3/2000
as per case file

The Adv has removed the
office objection on
16.3.2000.

C.P. No. 15/2000
fixed on 7.4.2000

17.3.2000
on account of
holiday the matter
is adj'd to 7.4.2000
NS